

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

1(b)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 06/02/2019

PRESENT: SHRI B.S.V. PRAKASH KUMAR, MEMBER (JUDICIAL)
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :

PETITION NUMBER

: CP/58/2017 ✓

NAME OF THE PETITIONER(S)

: H.S. Ramesh Kumar Surana & 1
Mangalchand C. Surana
Deepak Hanwant Mehta
Deepak Hanwant Mehta & 2 OTHERS

NAME OF THE RESPONDENT(S)

: Anush Shares & Securities Pvt LTd
Anush Shares & Securities Pvt LTd & 3 others

SECTION

: 173
241/242

Sl.No. NAME (IN CAPITAL)

REPRESENTED BY

SIGNATURE

1. Ashish Jain Kumar
Chartered Accountant
For Surana & Surana

Account for Respondents

Ashish

Prabhu Kumar
Counsel for Petitioner

Prabhu Kumar

Prabhu Kumar

ORDER

At request of the parties for appointment of valuer, list it on 19.02.2019.

SA

(S.VIJAYARAGHAVAN)
Member (Technical)

SA

(B.S.V.PRAKASH KUMAR)
Member (Judicial)